Annexure - 9

Name of the corporate debtor: RNP Marketing & Cargo Private Limited; Date of commencement of CIRP:16/12/2022; List of creditors as on: 30/12/2022

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

					No.	SI.
=					No. creditor	lame of
2					No.	Name of Identification
≦		-	receipt	Date of	received	Details of claim
=		ē	claimed	Amount	ived	of claim
Z	-	admitted	claim	Date of Amount Amount of Nature of		
<u> </u>			claim	Nature of		Det
NIL	interest	security	covered by	Amount		Details of claim admitted
Z Z		guarantee	covered by	Amount		admitted
Z E		party?	related	Whether		
Z				claim	contingent	Amount of
NIL	set- off	may be	ques, that	mutual	or any	Amount
NIL				admitted	Claim not	Amount of
NE				admitted Verification	Claim not Claim under	Amount of Amount of Amount of Remarks,
Z					II ally	Remarks,

Jitender Kothari

RNP Marketing and Cargo Private Limited IP Regn. No. IBBI/IPA-001/IP-P00540/2017-2018/10965 Interim Insolvency Professional of CIRP of

702, Orchid A Wing, Evershine Park CHS,

AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023

Off Veera Desai Road, Andheri West, Mumbai-400053

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